

FORM G (DATE EXTENDED)**INVITATION FOR EXPRESSION OF INTEREST FOR M/s. MANTOVANI DI DHARTI PRIVATE LIMITED OPERATING
IN PROVIDING SUPPORT SERVICES FOR DREDGING IN INDIA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	MANTOVANI DI DHARTI PRIVATE LIMITED PAN – AALCM9501C CIN – U74999TG2018PTC125502
2	Address of the registered office	H.no. 8-2-293/82/L/96-A, 1 st floor, MLA Colony, Banjara Hills, Hyderabad – 500034
3	URL of Website	Not Available
4	Details of place where majority of fixed assets are located	Jafrabad (Gujarat)
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products / services sold in the last financial year	NIL
7	Number of Employees/ Workmen	18
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by e-mailing to irp.mddpl@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing to irp.mddpl@gmail.com
10	Last date for receipt of expression of interest	11.03.2026 (Original) 20.03.2026 (Extended)
11	Date of issue of provisional list of prospective resolution applicants	12.03.2026 (Original) 21.03.2026 (Extended)
12	Last date for submission of objections to provisional list	17.03.2026 (Original) 26.03.2026 (Extended)
13	Date of issue of final list of prospective resolution applicants	18.03.2026 (Original) 27.03.2026 (Extended)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19.03.2026 (Original) 28.03.2026 (Extended)
15	Last date for submission of resolution plans	18.04.2026
16	Process email id to submit Expression of Interest	irp.mddpl@gmail.com
17	Details of the Corporate Debtor's registration status as MSME	UDYAM-TS-02-0020984



Krishna Komaravolu
Resolution Professional (RP)

Mantovani Di Dharti Private Limited
(Under Corporate Insolvency Resolution Process)

IBBI Registration No.: IBBI/PA-002/IP-N00562/2017-2018/11699

Address: H.No. 7-1-214, Flat No 401, Vamsikrishna Apartments,
Dharam Karan Road, Ameerpet, Hyderabad 500016.

Date: 11.03.2026

Place: Hyderabad